

Reserved

Central Administrative Tribunal, Allahabad.

Registration T.A.No. 103 of 1988 (C.M.W.P.No.3601 of 1986)

Registration O.A.No. 912 of 1988

C.S.Naidu

...

Applicant

Vs.

Union of India

...

Respondent

Connected with

Registration T.A.No.101 of 1988 (W.P.No.3604 of 1986)

Registration O.A.No.651 of 1988

Babu Ram Rajput

...

Applicant

Vs.

Union of India

...

Respondent.

And

Registration T.A.No. 102 of 1988 (W.P.No.3603 of 1986)

Registration O.A.No. 652 of 1988

K.K.Tewari

..

Applicant

Vs.

Union of India

...

Respondent

Hon.D.K.Agrawal, JM

Hon.K.Obayya, AM

(By Hon.D.K.Agrawal, JM)

For judgment, see our judgment of date passed in the
connected Registration T.A.No.101 of 1988 (W.P.No.3604 of 1986)
O.A.No.651 of 1988- Babu Ram Rajpur Vs. Union of India.

MEMBER (A)

MEMBER (J)

5/4/90

Dated 5th April, 1990

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